

DR. MURLI MANOHAR JOSHI: No. (*Interruptions*). He is trying to communalise it.

THE DEPUTY CHAIRMAN: Order, please.

THE LEADER OF THE HOUSE (SHRI S. B. CHAVAN): Madam, this is a very wrong attitude on their part. I do not think that any hon. Member can possibly.....(*Interruptions*).

SHRI P. SHIV SHANKER . . . These are the double-standards. (*Interruptions*).

THE DEPUTY CHAIRMAN: The Leader of the House is on his legs. Let him speak.

SHRI S. B. CHAVAN: Madam, I do not think that any Member in the House can possibly take the position that he will defy the orders of the Chair and at the same time.....(*Interruptions*) . . . prevent any other hon. Member from putting a question. (*Interruptions*). You cannot do that. I do not think you have any right to do that.

SHRI SIKANDER BAKHT: You cannot convert the question into a communal question. (*Interruptions*).

DR. Z. A. AHMED: Madam, my question is whether the Government are aware of the attempts being made to start communal riots in certain areas. (*Interruptions*). Are the Government aware of the fact that attempts are being made to start communal riots? (*Interruptions*).

THE DEPUTY CHAIRMAN: He has put a question to the Government. Let the Government reply.

श्री सिकन्दर बख्त : नेशनल सवाल को कम्युनल सवाल बना दिया गया है। तमाशा बना दिया इल लोगों ने, ठेकेदारी हो गयी है इनकी।

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DR. Z. A. AHMED: Madam is the Government aware of the fact that attempts have been made....(*Interruptions*)... What steps is the Government going to take about it? (*Interruptions*)

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI M. L. FOTEDAR): Repeat this question. (*Interruptions*)

DR. Z. A. AHMED: Is the Government aware of the fact that attempts have been made to start communal rioting in Delhi on this question in those areas and start killing people?

SHRI MENTAY PADMANABHAM: Madam, let the Minister answer this question. (*Interruptions*)

SHRI M. M. JACOB: Madam, the Government is keeping a close watch on the situation. (*Interruptions*)

THE DEPUTY CHAIRMAN: Question Hour is over. Now, statement by Minister correcting answer to question.

WRITTEN ANSWERS TO QUESTIONS

Representations from DTC commuters

*564. SHRI RAM GOPAL YADAV:
SHRI SUBRAMANIAN SWAMY:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government have received any representations from the commuters in Delhi regarding the insufficient number of buses on certain routes;

(b) what has been the growth in the number of commuters and the number of buses during the last three years;

(c) whether the problems of Delhi commuters would be redressed by introduction of private buses; and

(d) if so, what is Government's reaction thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER):

† [] Transliteration in Arabic Script.

(a) Yes, Sir.

(b) Details of the number of DTC buses and the number of commuters carried by DTC buses is given below:—
No details regarding the number of commuters carried by private operators are available.

(in lakhs)

Year	Number of buses	Number of commuters
1989-90	4335	16995.29
1990-91	4403	16001.78
1991-92	4375	15629.55

In addition, the details of the number of private buses under DTC operation as well as the number of private buses operating under permits granted by STA, are as follows:—

Year	Number of Privately operated buses under DTC control	Number of Privately operated buses with STA permits
1989-90	579	772
1990-91	592	772
1991-92	609	832

No details regarding the number of commuters carried by private operators are available.

(c) and (d) On account of resource constraints DTC has not been able to augment its fleet. Introduction of private buses in large number is expected to ease the problem faced by the commuters today.

Militant activities in Jammu and Kashmir Jails

*565. SHRI VIRENDRA KUMAR:
DR. ABRAR AHMED:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that Pak agents are active in Jammu and Kashmir jails and they preach and persuade the detainees to join their fold;

(b) if so, the details thereof; and

(c) what is Government's reaction thereto?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) to (c) Government is aware of the alleged activities of Pakistani agents in the Jails in Jammu and Kashmir. A close watch on the activities of terrorists, subversives and other anti-national elements in the State is being maintained.

Consumption of Gas

*566. SHRI VITHALBHAI M. PATEL:

SHRI CHIMANBHAI MEHTA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to the answer to Unstarred Q. 2988 given in the Rajya Sabha on the 5th August, 1992; and state:

(a) the details of eleven MMSCMD gas consumption in Gujarat during the year 1991-92, project-wise;

(b) the details of twenty seven MMSCMD gas consumption in the rest of the country during 1991-92, project-wise;

(c) what is the cost of the gas produced per 1000 cubic meter and the total cost of the gas produced during the above period; and

(d) the revenue earned per 1000 cubic meter gas and from total consumption of gas during the above period?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Over 11 MMSCMD of gas was consumed in Gujarat in the year 1991-92 by various